

(c) In the current marketing season while in Bombay prices of Bengal Desh cotton lint have ranged between Rs 517 and 662/—per bale, in Calcutta prices of more or less comparable variety have ruled between Rs 750 and Rs 800/—per bale

(d) and (e) While price policy for oilseeds is reviewed from time to time, it has not been felt necessary to fix support prices since market prices in recent years were generally ruling high. However, in the case of soyabean, a uniform support price of Rs 85 per quintal and a premium of upto Rs 15 per quintal have been fixed for purchases by the Food Corporation of India during 1971-72.

मिथिला विश्वविद्यालय की स्थापना

*89. श्री गुणानन्द ठाकुर क्या शिक्षा और समाज कल्याण मन्त्री यह बताने की कृपा करेंगे कि .

(क) क्या यह सच है कि बिहार सरकार ने मिथिला विश्वविद्यालय की स्थापना हेतु एक अध्यादेश जारी किया है, और

(ख) यदि हा, तो क्या उस क्षेत्र के लोगों की भारी मांग को देखते हुए भारत सरकार उक्त विश्वविद्यालय की स्थापना के लिये शीघ्र ही स्वीकृति प्रदान करने का विचार रखती है ?

ESTABLISHMENT OF MITHILA UNIVERSITY

*89 SHRI GUNANAND THAKUR Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state;

(a) whether it is a fact that an ordinance has been issued by the Government of Bihar for the establishment of Mithila University, and

(b) if so, whether in view of the pressing demand of the people of that area the Government of India propose to give sanc-

tion for the establishment of the aforesaid university at an early date ?]

शिक्षा, समाज कल्याण और संस्कृति मंत्री
(प्रो० एस० नूरुल हसन) (क) जी नहीं ।

(ख) प्रश्न नहीं उठता ।

‡[THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN) (a) No, Sir.

(b) Does not arise]

PRICES OF FERTILIZERS

*90 SHRI BANARSI DAS Will the Minister of AGRICULTURE be pleased to state .

(a) the prices of fertilisers in the country during the year 1969, 1970 and during the current year, and

(b) the comparative prices of fertilisers in Japan, Pakistan and European countries ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB SHINDE) (a) and (b) A statement is placed on the Table of the Sabha [See Appendix LXXX, Annexure No. 11]

PROVISION OF ONE WAGE EARNER PER ONE THOUSAND FAMILIES

66 SHRI SANAT KUMAR RAHA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government have decided to provide one wage earner per one thousand families in every district under the crash programme for rural employment ; and

(b) if so, the names of the States and number of districts that will be covered during the year 1972-73 ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH) : (a) and (b) The Crash Scheme for Rural Employment, started in 1971-72 with an outlay of Rs. 50 crores, envisaged employment of at least one thousand persons in every district at a wage rate not exceeding Rs. 100/- per month. Preference, under the scheme, was to be given to those in whose families no other person was employed. The scheme, which is in operation in 348 districts, is being continued in 1972-73. It is implemented in all States and Union Territories excepting the Union Territory of Dadra & Nagar Haveli.

झुग्गी भोंपड़ी निवासियों का कल्याण

67. श्री ओ३म् प्रकाश त्यागी : क्या शिक्षा और समाज कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को इस बात का ज्ञान है कि अन्य राज्यों के हजारों मजदूर जो भवन निर्माण कार्य आदि में संलग्न हैं, सपरिवार दिल्ली में रह रहे हैं;

(ख) क्या सरकार को यह भी ज्ञात है कि लाखों गरीब लोग झुग्गी-भोंपड़ियों में रह रहे हैं; और

(ग) यदि हां, तो सरकार ने उक्त परिवारों के बच्चों के समुचित पालन पोषण तथा उनकी शिक्षा के लिये क्या कदम उठाये हैं ?

‡ [WELFARE OF JHUGGI-JHONPARI DWELLERS

67. SHRI O. P. TYAGI : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether Government are aware of the fact that thousands of labourers belonging to other states engaged in construction work

etc., have been living with their families in Delhi ;

(b) whether Government are also aware of the fact that lakhs of poor people are living in Jhuggis and Jhonparies ; and

(c) if so, what steps have been taken by Government for proper up-bringing and education of the children of the said families ?]

शिक्षा और समाज कल्याण मंत्रालय में उपमंत्री (श्री के० एस० रामास्वामी) : (क) जी, हां ।

(ख) लगभग एक लाख आदमी सरकारी और सार्वजनिक भूमि पर अनाधिकृत रूप से बँटे हुए हैं ।

(ग) झुग्गी-भोंपड़ी बस्तियों के पास स्कूल उपलब्ध हैं ।

‡[THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI K. S. RAMASWAMY) : (a) Yes, Sir.

(b) About a lakh of people are squatting on Government and Public lands unauthorisedly.

(c) Schools are available near Jhuggi-Jhonpali localities]

ALLOTMENT OF FUNDS TO STATES FOR RURAL HOUSING SITES

68. SHRI CHANDRA SHEKHAR :
SHRI D. P. SINGH :
SHRI KRISHAN KANT :
SARI GULAM NABI UNTOO :
DR. Z. A. AHMAD :

Will the Minister of WORKS AND HOUSING be pleased to state :